

### Auditing the Accounts of Cooperative Societies

5054. SHRI AMRUT KASAR : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the number of cooperative societies registered with the Registrar of Cooperative Societies, Delhi;

(b) whether the auditors of the Department of Cooperative Societies are required to audit the accounts of these societies once a year;

(c) the number of cooperative societies whose accounts have not been audited for more than one year;

(d) Since when the deterioration in the matter of auditing of accounts of these societies began;

(e) was this fact brought to the notice of the higher authorities by the Registrar of Cooperative Societies; and

(f) if so, when and the steps since then taken to rectify the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) 3,552.

(b) Yes, Sir.

(c) 2,227 including 674 societies under liquidation.

(d) Due to various reasons including shortage of staff, the accounts of every society have not been audited every year.

(e) Yes, Sir.

(f) The Registrar of Cooperative Societies, Delhi, has moved for additional staff on 23rd May, 1977. In the meantime, the audit of big societies is being allotted to Chartered Accountants to liquidate the arrears.

### Study on Capital formation of Indian private Corporate Sector

5055. SHRI MANORANJAN BHAKTA: Will the Minister of FINANCE be pleased to state:

(a) whether a study on the capital formation of the Indian private corporate

sector has recently reported virtual stagnation in the rate of investment over a 15-year period ending 1974-75;

(b) if so, the facts in this regard and Government's reaction thereto; and

(c) steps taken by Government to encourage more investments in the private sector in the country ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). Presumably, the reference is to the study undertaken by the Tata Economic Consultancy Services. The Preliminary results of the study formed the basis for discussion in the Workshop on "Capital Market and Industrial Growth" organised by the Associated Chambers of Commerce and Industry of India in Bombay towards the end of August, 1977. According to the results of this study, capital formation in the private corporate sector during 15 year period ending 1974-75 was of the order of 5.2 per cent. The conclusion of the study is not well-founded as it suffers from serious conceptual and methodological errors. Government has no reason to believe that there has been any stagnation in investment during the period under reference.

(c) Government have been giving suitable incentives to industry through Central Budget and other policies for channeling more funds into productive investments. These include expansion of the scope of the investment allowance to cover almost all industries, exemption from the requirements of compulsory distribution of dividends to closely held industrial companies, rationalisation of the structure of capital gains tax, simplifying the policies and procedures of industrial licensing and more liberalised imports of raw material etc.

### Hotel accommodation for tourists in Andaman and Nicobar Islands

5056. SHRI MANORANJAN BHAKTA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the present hotel accommodation in the Union Territory of Andaman and Nicobar Islands is not sufficient to meet the demands of the tourists; if so full facts thereof;

(b) whether it is proposed to set up some new hotels by the ITDC or in the private sector in near future there if so, details thereof; and